

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.) No.49 of 2019**

Dharmendra Kumar Yadav **Appellant**

Versus

The State of Jharkhand **Respondent**

**CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
HON'BLE MR. JUSTICE RAJESH KUMAR
Through-Video Conferencing**

For the Appellant : Mr. A. K. Chaturvedi, Advocate

For the State : Mrs. Vandana Bharti, A.P.P

08/Dated: 08th September, 2021

I.A. No.6566 of 2020

1. Mr. A. K. Chaturvedi, learned counsel for the appellant does not want to press this interlocutory application.
2. Accordingly, I.A. No.6566 of 2020 stands dismissed as not pressed.

(Rongon Mukhopadhyay, J.)

(Rajesh Kumar, J.)

Chandan/-